

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (PROF. SIDDHESHWAR PRASAD): (a) and (b) The Harangi, Hemavathi and Kabini (Revised) projects proposed by the Government of Karnataka have not so far been cleared by the Government of India, owing to the non-settlement of the inter-State aspects of the Cauvery waters arising out of these projects.

(c) The Government of Karnataka have reported that the expenditure incurred on the projects upto end of December 1973 was as follows:

Project	Expenditure upto end of December, 1973
Harangi	Rs. 743.75 lakhs
Hemavathi	Rs. 2230.21 lakhs
Kabini	Rs. 2133.23 lakhs

No financial assistance has been provided by the Government of India for these projects.

Upper Krishna and Tungabhadra Projects

215. SHRI VEERENDRA PATEL: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether it is a fact that Upper Krishna Stage 2 and Upper Tungabhadra projects have not been cleared by the Central Government;

(b) if so, the reasons therefor; and

(c) when these projects were submitted to Government for technical clearance and the reasons for delay in according the clearance?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (PROF. SIDDHESHWAR PRASAD): (a) to (c) The project report on the Upper Krishna Stage II has not so far been received from the State Government.

The project report on the Upper Tungabhadra was received in the Central Water and Power Commission on 20-3-1969. The comments of the Commission were sent to the State on 4-6-1971, replies to which have not been received from the State Government. The project had been kept pending because of the Krishna water dis-

pute. The Government have now to review all their proposals for new irrigation projects in the Krishna basin in the light of the decisions of the Krishna Water Disputes Tribunal.

Cancellation of passenger trains in the Southern and South Central railway zones

216. SHRI VEERENDRA PATIL:
SHRI G. GOPINATHAN NAIR:
SHRI THILLAI VILLALAN:

Will the Minister of RAILWAYS be pleased to state:

(a) the number of passenger trains cancelled in the Southern Zone and South Central Railway Zone during the last one year;

(b) what are the reasons therefor; and

(c) the steps taken to restore these trains?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) to (c) Information is being collected and will be laid on the table of the Sabha.

Survey of Continental Shelf for Oil

217. SHRI MULKA GOVINDA REDDY: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government have received a suggestion from the Geological Survey of India for proper survey and oil exploration of continental shelf area along the coastal region of the country to make the country self-sufficient in fossil oil; and

(b) if so, what are the details thereof and the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAH NAWAZ KHAN): (a) No, Sir.

(b) Does not arise.

Howrah-Amta and Howrah-Sheakhala Railway Lines

218. SHRI DWIJENDRALAL SEN GUPTA: Will the Minister of RAILWAY be pleased to refer to the answer to Starred Question No. 597 given in the Rajya Sabha on the 10 December, 1973 and state:

(a) whether the confirmation form West Bengal Government regarding sharing of cost of Howrah-Amta and Howrah-Sheakhala railways lines has been received by the Central Government; and